

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO.1687
TO BE ANSWERED ON DECEMBER 05, 2024
SWACHH BHARAT MISSION-URBAN (2.0)**

NO.1687. SHRI PRADYUT BORDOLOI:

Will the Minister for HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of funds disbursed and utilised under the Swachh Bharat Mission-Urban (SBM-U) 2.0 for the North Eastern Region (NER), State/UT-wise;**
- (b) the name and the number of cities and towns in the NER covered and achieved 3 star Garbage Free Certification under SBM-U 2.0;**
- (c) whether it is a fact that only less than 30% of legacy waste that covers 10% of the area of dumpsites has been remediated and reclaimed under the mission in Assam;**
- (d) if so, the reasons thereof along with the details regarding the measures being taken to accelerate the implementation of the Mission in the State;**
- (e) the details regarding the percentage of Solid Waste processed for NER and whether this figure is less than 60% in any of the States, State/UT-wise; and**
- (f) if so, the reasons therefor?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a): Under the Swachh Bharat Mission-Urban (SBM-U) 2.0, Rs. 1142.08 Cr. has been allocated to the NER States and of which Rs. 221.81 Cr. has been released. State-wise details of disbursement for NER are given at Annexure.

(b): Details about achievements of 3 Star Garbage Free Certification for all cities are available in website <https://sbmurban.org>.

(c) & (d): The proposal of the State of Assam worth Rs 123.80 Cr. having Central Share of Rs. 111.42 Cr. under Solid Waste Management have been approved by MoHUA. No proposal for remediation of legacy waste dumpsites has been received from the State of Assam for SBM-U 2.0 funding.

As reported by State of Assam on Swachhattam portal, out of 25 lakh tonnes of legacy waste, 8 lakh (~30%) tonnes has been remediated and out of 119.39 acres of land, 12 acres (~10%) has been reclaimed.

(e) & (f): Sanitation is a State subject under 7th schedule of the constitution. It is the responsibility of State/ULBs to plan, design, execute and operate sanitation projects in the urban areas of the country. Ministry of Housing & Urban Affairs (MoHUA) supplements the efforts of States/UTS through the Swachh Bharat Mission-Urban by providing policy directions, financial and technical support.

On Swachhattam portal, NER States have reported Solid Waste processing as to Arunachal Pradesh at 7.67%, Assam at 60.07%, Manipur at 82.48%, Meghalaya at 44.42%, Mizoram at 100%, Nagaland at 35.50%, Sikkim at 78.02% and Tripura at 98.57%.

To support upgradation/augmentation of these facilities as well as creation of new infrastructure provision has been made under SBM-U 2.0.

Annexure

Annexure referred in reply of part (a) of Lok Sabha Unstarred Question No. 1687 due for reply on 05.12.2024 regarding “Swachh Bharat Mission-Urban (2.0)”

S. No.	States	Fund allocation	Fund released
1	Arunachal Pradesh	129.00	28.73
2	Assam	503.50	82.02
3	Manipur	96.20	14.79
4	Meghalaya	67.30	16.79
5	Mizoram	82.50	19.93
6	Nagaland	158.88	40.17
7	Sikkim	19.40	4.03
8	Tripura	85.30	15.34